COURT-II
APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)

Appeal Nos. 129, 150, 167, 184, 212, 224, 232, 247, 252, 253 of 2012 and Appeal No. 53 of 2013

Dated : 16th October, 2014

Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member

In the matter of:

NTPC Ltd. .... Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant (s)	:	Mr. M.G. Ramachandran Ms. Poorva Saigal
Counsel for the Respondent(s)	:	Mr. Manu Seshadri and Mr. Ankit Mida for R-1 Mr. Pradeep Misra and Mr. Shashank Pandit for R-2 Ms. Shikha Ohri for R-2 (in A.No. 252/12) Mr. R.B. Sharma for R-3 (in A.No. 167/12 and R-7 in 184/12) Mr. S. Vallinayagam for R-5

ORDER

At the request of the learned counsel for the parties, post the matter for further hearing on **18th November, 2014**.

(Justice Surendra Kumar)
Judicial Member

(Rakesh Nath)
Technical Member

vt/jps